

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	139	2014	BAREILLY	8,00,000	ADD CIVIL JUDGE	HAJI MOHAMMAD MUSTAQEEN AND OTHERS VS NAGAR NIGAM BAREILLY	776/18.03.16
2	FAPL	337	2015	BAREILLY	10,87,500	ADD CIVIL JUDGE	AFSAR KHAN AND OTHERS VS KAILASH CHANDRA PANT AND OTHERS	777/18.03.16
3	FAPL	488	2015	BAREILLY	7,00,000	ADD CIVIL JUDGE	ARUN PRAKASH AGARWAL AND OTHERS VS MRS. NEELAM GUPTA AND OTHERS	778/18.03.16
4	FAPL	491	2013	BAREILLY	7,00,000	ADD CIVIL JUDGE	VIVEK MEHROTRA AND OTHERS VS SMT. ASHA DEVI AND OTHERS	779/18.03.16
5	FAPL	682	2009	BAREILLY	7,00,000	ADD CIVIL JUDGE	PREM RAJ AND OTHERS VS SATENDRA KUMAR AND OTHERS	780/18.03.16
6	FAPL	643	2012	BAREILLY	7,00,000	CIVIL JUDGE	U.P POWER CORPORATION LIMITED AND OTHERS VS SMT. YASMEEN AKHTAR AND OTHERS	781/18.03.16
7	FAPL	289	2013	BAREILLY	20,00,000	ADD CIVIL JUDGE	SAGIR AHMAD VS SENIOR RESIDENT MANAGER HOUSING DEVELOPMENT FINANCE CORPORATION	782/18.03.16
8	FAPL	30	2015	BAREILLY	11,30,000	CIVIL JUDGE	BHOOP RAM VS KHEM PAL	783/18.03.16
9	FAPLD	353	2010	BAREILLY	20,00,000	ADD JUDGE SMALL CAUSE	SURESH CHANDRA SHARMA VS RAM CHANDRA JI MAHARAJ AND OTHERS	784/18.03.16
10	FAPL	696	2009	BAREILLY	6,00,000	ADD CIVIL JUDGE	Dr. SARVESH CHANDRA VS GOPI POLY CLINIC HOSPITAL AND OTHERS	785/18.03.16
11	FAPL	463	2011	BAREILLY	9,65,100	ADD CIVIL JUDGE	RAM PRATAP SINGH VS SRI NARAIN PRATAP SINGH AND OTHERS	786/18.03.16
12	FAPL	322	2015	BAREILLY	7,93,717	ADD CIVIL JUDGE	PUNJAB AND SIND BANK VS MR. KAPIL MALHOTRA AND OTHERS	787/18.03.16
13	FAPL	466	2015	BAREILLY	6,10,000	CIVIL JUDGE	IQBAL AHMAD VS STATE OF U.P THROUGH COLLECTOR AND OTHERS	788/18.03.16
14	FAPL	323	2015	BAREILLY	7,21,799	ADD CIVIL JUDGE	PUNJAB AND SIND BANK VS MR. YOGESH MALHOTRA AND OTHERS	789/18.03.16
15	FAPL	408	2011	BAREILLY	9,65,100	ADD CIVIL JUDGE	SRI NARAIN PRATAP SINGH VS GAJRAM SINGH AND OTHERS	790/18.03.16
16	FAPL	225	2011	BAREILLY	5,91,700.50	ADD CIVIL JUDGE	SRI MOHAN SAXENA VS STATE OF U.P THROUGH COLLECTOR AND OTHERS	791/18.03.16
17	FAPL	1012	2012	BAREILLY	600,000.00	ADD CIVIL JUDGE	CHANDRA MOHAN SAXENA AND OTHERS VS BAREILLY DEVELOPMENT AUTHORITY	792/18.03.16
18	FAPL	993	2000	BAREILLY	6,00,000	ADD CIVIL JUDGE	PRADEEP KUMAR VS UNION OF INDIA THROUGH SECRETARY MINISTRY OF DEFENCE NEW DELHI	793/18.03.16

Sheet1

19	FAPL	635	2012	BAREILLY	7,00,000	ADD CIVIL JUDGE	VIVEK MEHROTRA AND OTHERS VS BISHAN NARAIN AND OTHERS	794/18.03.16
20	FAPL	458	2008	BAREILLY	1,15,500	CIVIL JUDGE	UNION OF INDIA THROUGH SECRETARY TELECOMMUNICATION DEVELOPMENT AND OTHERS VS BHEEM KUMARI AND OTHERS	795/18.03.16
21	FAPLD	251	2015	BAREILLY	10,05,000	ADD CIVIL JUDGE	INDER MOHAN VS CHANDRA MOHAN SANPAL AND OTHERS	796/18.03.16
22	FAPL	4	2013	BAREILLY	7,23,000	CIVIL JUDGE	MUKUNDRAM SHAKSHADIK VS RAM BABU AND OTHERS	797/18.03.16
23	FAPL	323	2014	BAREILLY	7,20,000	CIVIL JUDGE	MAHENDRA PAL VS SMT. GYANI DEVI	798/18.03.16
24	FAPL	422	2001	BAREILLY	5,00,000	ADD CIVIL JUDGE	SMT. PRAMILA LUKE AND OTHERS VS UNION OF INDIA	799/18.03.16
25	FAPLD	199	2014	BAREILLY	10,00,000	ADD CIVIL JUDGE	RIFAQAT HUSSAIN VS SMT. WAHEEDAN	800/18.03.16
26	FAPL	781	1990	BAREILLY	7,30,429.20	ADD CIVIL JUDGE	INDIAN TURPENTINE AND ROSIN CO. LTD. VS SMT PUSHAPA DEVI AND OTHERS	801/18.03.16
27	FAPL	654	2012	BAREILLY	20,00,000	ADD CIVIL JUDGE	NAGAR NIGAM BAREILLY VS RAM BHAROSE LAL DHARMANTH AND OTHERS	802/18.03.16
28	FAPL	795	2014	BAREILLY	7,54,000	ADD CIVIL JUDGE	SRI BHAGWATI ASSOCIATES VS VIKAS ASTHANA AND OTHERS	803/18.03.16
29	FAPL	169	2006	BAREILLY	7,50,000	CIVIL JUDGE	DEFENCE ESTATE OFFICER AND OTHERS VS RAJA PALACE HOTEL PVT LTD.	804/18.03.16
30	FAPL	391	2015	BAREILLY	7,00,000	ADD CIVIL JUDGE	NEELAM GUPTA AND OTHERS VS ARUN PRAKASH AGARWAL AND OTHERS	805/18.03.16
31	FAPL	392	2013	BAREILLY	10,38,000	ADD CIVIL JUDGE	SMT. SHARDA DEVI AND OTHERS VS KRISHNA CHADRA DUBEY	806/18.03.16
32	FAPL	325	2010	BAREILLY	20,00,000	ADD CIVIL JUDGE	HAZARI LAL VS PREM BIHARI	807/18.03.16
33	FAPL	324	2010	BAREILLY	5,60,000	ADD CIVIL JUDGE	BUDSEN AND OTHERS VS SMT KRISHNA DEVI AND OTHERS	808/18.03.16